

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 15/81-ALC2/2009 **MEETING DATE** : 14.07.2009

1	Case No.:18/21/81-ALC2/2008	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00329/AM09/	RLA File :07/24/040/00216/AM09/	Lic.No/Date:0710059071 13.08.2008	Defer Date:
	Decision :			

2	Case No.:25/28/80-ALC2/2008	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/80/050/01106/AM09/	RLA File :11/24/040/00037/AM09/	Lic.No/Date:1110018442 19.09.2008	Defer Date:
	Decision :			

3	Case No.:26/28/80-ALC2/2008	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/80/050/01107/AM09/	RLA File :11/24/040/00038/AM09/	Lic.No/Date:1110018443 19.09.2008	Defer Date:
	Decision :			

4	Case No.:27/28/80-ALC2/2008	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/80/050/01108/AM09/	RLA File :11/24/040/00036/AM09/	Lic.No/Date:1110018444 19.09.2008	Defer Date:
	Decision :			

5	Case No.:24/28/80-ALC2/2008	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/80/050/01105/AM09/	RLA File :11/24/040/00031/AM09/	Lic.No/Date:1110018441 19.09.2008	Defer Date:
	Decision :			

6	Case No.:1/37/85-ALC3/2008	Party Name:BOVING FOURESS LIMITED,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/85/050/00254/AM09/	RLA File :07/24/040/00518/AM09/	Lic.No/Date:0710062696 03.02.2009	Defer Date:
	Decision :			

7	Case No.:6/15/81-ALC2/2009	Party Name:IDMC LIMITED	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00092/AM10/	RLA File :34/24/040/00001/AM10/	Lic.No/Date:3410024191 18.05.2009	Defer Date:
	Decision :			

8	Case No.:1/15/81-ALC2/2009	Party Name:DEE DEVELOPMENT ENGINEERS PVT. LTD.	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00087/AM10/	RLA File :05/24/040/00156/AM10/	Lic.No/Date:0510244222 23.06.2009	Defer Date:
	Decision :			

9	Case No.:2/15/81-ALC2/2009	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00088/AM10/	RLA File :05/24/040/00140/AM10/	Lic.No/Date:0510244224 23.06.2009	Defer Date:
	Decision :			

10	Case No.:3/15/81-ALC2/2009	Party Name:ROCKWELL AUTOMATION INDIA PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00089/AM10/	RLA File :05/24/040/00167/AM10/	Lic.No/Date:0510244232 23.06.2009	Defer Date:
	Decision :			

11	Case No.:4/15/81-ALC2/2009	Party Name:HEMA ENGG INDUSTRIES LTD	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00090/AM10/	RLA File :05/24/040/00166/AM10/	Lic.No/Date:0510244372 23.06.2009	Defer Date:
	Decision :			

12	Case No.:5/15/81-ALC2/2009	Party Name:RAAJRATNA FASTENERS PVT. LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00091/AM10/	RLA File :08/24/040/00070/AM10/	Lic.No/Date:0810080998 25.06.2009	Defer Date:
	Decision :			

13	Case No.:7/15/81-ALC2/2009	Party Name:ALCOMEX SPRINGS PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00093/AM10/	RLA File :31/24/040/00052/AM10/	Lic.No/Date:3110039008 26.06.2009	Defer Date:
	Decision :			

14	Case No.:8/15/81-ALC2/2009	Party Name:R.K.POLYMERS	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00094/AM10/	RLA File :13/24/040/00007/AM10/	Lic.No/Date:1310029212 30.06.2009	Defer Date:
	Decision :			

15	Case No.:10/15/81-ALC2/2009	Party Name:ITP INFOTECH PRIVATE LTD	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00096/AM10/	RLA File :05/24/040/00187/AM10/	Lic.No/Date:0510244848 30.06.2009	Defer Date:
	Decision :			

16	Case No.:11/15/81-ALC2/2009	Party Name:DELTON CABLES LTD.	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00097/AM10/	RLA File :05/24/040/00614/AM09/	Lic.No/Date:0510244874 30.06.2009	Defer Date:
	Decision :			

17	Case No.:12/15/81-ALC2/2009	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00098/AM10/	RLA File :05/24/040/00641/AM09/	Lic.No/Date:0510244879 30.06.2009	Defer Date:
	Decision :			

18	Case No.:9/15/81-ALC2/2009	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00095/AM10/	RLA File :07/24/040/00125/AM10/	Lic.No/Date:0710065695 01.07.2009	Defer Date:
	Decision :			

19	Case No.:13/15/81-ALC2/2009	Party Name:MMTC LIMITED	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00099/AM10/	RLA File :05/24/040/00164/AM10/	Lic.No/Date:0510244977 01.07.2009	Defer Date:
	Decision :			

20	Case No.:14/15/81-ALC2/2009	Party Name:DEE DEVELOPMENT ENGINEERS PVT. LTD.	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00100/AM10/	RLA File :05/24/040/00177/AM10/	Lic.No/Date:0510244978 01.07.2009	Defer Date:
	Decision :			

21	Case No.:15/15/81-ALC2/2009	Party Name:PEARL INSULATIONS PVT. LIMITED	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00101/AM10/	RLA File :07/24/040/00081/AM10/	Lic.No/Date:0710065721 02.07.2009	Defer Date:
	Decision :			

22	Case No.:16/15/81-ALC2/2009	Party Name:OIL COUNTRY TUBULAR LIMITED	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00102/AM10/	RLA File :09/24/040/00120/AM10/	Lic.No/Date:0910038413 03.07.2009	Defer Date:
	Decision :			

23	Case No.:17/15/81-ALC2/2009	Party Name:SHUBHLAXMI METALS & TUBES PVT.LTD.	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00103/AM10/	RLA File :03/95/040/00155/AM10/	Lic.No/Date:0310527168 06.07.2009	Defer Date:
	Decision :			

24	Case No.:18/15/81-ALC2/2009	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00104/AM10/	RLA File :05/24/040/00618/AM09/	Lic.No/Date:0510245201 06.07.2009	Defer Date:
	Decision :			

25	Case No.:19/15/81-ALC2/2009	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00105/AM10/	RLA File :05/24/040/00643/AM09/	Lic.No/Date:0510245202 06.07.2009	Defer Date:
	Decision :			

26	Case No.:20/15/81-ALC2/2009	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:15/81-ALC2/2009 14.07.2009	Status:Case Added
	HQ File :01/81/050/00106/AM10/	RLA File :05/24/040/00171/AM10/	Lic.No/Date:0510245203 06.07.2009	Defer Date:
	Decision :			

Date:08.07.2009
Place:New Delhi

N.Vashista
Foreign Trade Development Officer